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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 56/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Shri Vikram Vilasrao Salunkhe  
V/s.  
Accurate Engineering Com. Pvt. Ltd.

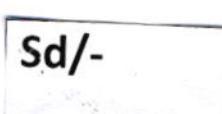
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MATHESH ATHAVALE	PCSTW Petitioner	Sh. Salunkhe
②	PRACHI WAZALWAA ABHAY WADHWA	ADV. For RESPONDENTS	ABWadhwaa

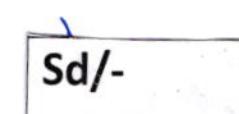
ORDER

CP No. 56/397-398/NCLT/MB/MAH/2014

For the parties have reported settlement is in progress, for reporting settlement, list this matter on 13.12.2017.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)